

COURT-II

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 271 OF 2015 &
IA NO. 438 OF 2015**

Dated: 4th January, 2018

**Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member**

In the matter of:

Karnataka Power Transmission Corporation Ltd. & Anr. ... Appellant(s)

Vs.

M/s Soham Phalguni Renewable Energy Pvt. Ltd. & Anr. Respondent(s)

Counsel for the Appellant(s) : Mr. Sriranga S
Ms. Sumana Naganand
Ms. Pratiksha Mishra

Counsel for the Respondent(s) : Mr. Ajay J. Nandalike for R-1

ORDER

Post the matter for hearing on **29.01.2018** as requested by the learned counsel appearing for both the parties as a last chance

**(S.D. Dubey)
Technical Member**
Bn/js

**(Justice N.K. Patil)
Judicial Member**